Subject: Amendments in the Appendix 3B, Table 2 of the Merchandise Exports from India Scheme (MEIS)

In exercise of powers conferred under paragraph 1.03 of the Foreign Trade Policy (2015-2020), the Director General of Foreign Trade hereby makes the following amendments in the Appendix 3B, Table 2, as amended from time to time.

2. The rates of Onions, Fresh or Chilled under HS Code 07031010, as present in the Appendix 3B, Table 2, are enhanced as per the table below with immediate effect.

<table>
<thead>
<tr>
<th>MEIS no.</th>
<th>HS Code</th>
<th>Description</th>
<th>Current rate</th>
<th>MEIS rate for exports made from the date of publication of this Public Notice upto 30.06.2019</th>
</tr>
</thead>
<tbody>
<tr>
<td>164</td>
<td>0703 10 10</td>
<td>Onions, Fresh or Chilled</td>
<td>5%</td>
<td>10%</td>
</tr>
</tbody>
</table>

**Effect of this Public Notice:** The rates of rewards under MEIS for Onions, Fresh or Chilled, under HS Code 07031010 have been enhanced from 5% to 10% with immediate effect.

(Alok Vardhan Chautara)
Director General of Foreign Trade
Ex-Officio Additional Secretary to the Government of India
Email: dgft@nic.in

(Issued from File no. 01/61/180/68/AM15/PC-3)